

By E-Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/1432/A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance)
Gauhati High Court,
Guwahati.

To, Shri Pratim Kumar Bora
District & Sessions Judge
Darrang, Mangaldoi.

Dated Guwahati the 25th March, 2019.

Sub: **Headquarter leave permission.**

Ref:- Your letter No. DJ(D) 1913 dated 20.03.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the morning of 21.03.2019 till the morning of 25.03.2019, has been ~~granted~~ / rejected.

Yours faithfully,

self

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/1997/1433/A dated 25.03.19

Copy to –

✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

W 25/3/19

JT. REGISTRAR (VIGILANCE)

Qno